

जाते। बहस के दौरान कही गई मुख्य बातें ही समाचार बुलेटिनों या "संसद समीक्षा" में शामिल की जाती हैं। यह सही है कि 31 मई, 1967 को रेलवे बजट पर हुई बहस के दौरान जिन सदस्यों ने भाषण दिये थे, उन सब के नामों का उल्लेख 8.15 बजे के प्रसारण में नहीं किया गया था। जसा कि पहले बताया जा चुका है बहस के दौरान कही गई मुख्य बातें ही समाचार बुलेटिनों या 'संसद समीक्षा' में शामिल की जाती हैं। आकाशवाणी द्वारा प्रसारित किए जाने वाला लम्बे में लम्बा समाचार बुलेटिन 15 मिनट की अवधि का होता है। इसमें समस्त संसार के समाचार दिए जाते हैं, जिनमें संसद में जो कुछ होता है वह भी शामिल है। संसद समीक्षा 10 मिनट की अवधि की होती है। इन समीक्षाओं में, संसदीय बहसों के प्रतिरिक्त संसद में हुए, हास्य-विनोद और उसके सामान्य वानावरण का भी उल्लेख किया जाता है। अतः संसद में जो कुछ होता है, उसके बारे में प्रसारण सीमित होता है।

Visit of Underground Naga Representatives to London

*585. Shri Atam Das;
Shri Vishwa Nath Pandey;
Shri Yajna Datt Sharma;
Shri Jagannath Rao Joshi;
Shri D. C. Sharma:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that two underground Naga leaders left for London to have a talk with Mr. Phizo about the settlement of the Naga problem;

(b) if so, whether it is also a fact that before leaving for London, they had talks with Officers of the External Affairs Ministry in New Delhi;

(c) if so, the text of such talks; and

(d) the reasons for granting them visas and foreign exchange?

The Minister of External Affairs (Shri M. C. Chagla): (a) Two representatives of the Naga Underground have proceeded to London for the purpose noted in the question.

(b) No, Sir. No talks as such were held although discussion concerning arrangements for the trip had taken place.

(c) Does not arise.

(d) The reason is stated in part (a) of the reply.

Issue of Diplomatic Passports

*586. Shri C. C. Desai: Will the Minister of External Affairs be pleased to state:

(a) the categories of persons to whom diplomatic passports are issued by the Government of India;

(b) whether the issue of diplomatic passports is regulated by rules and regulations or is it purely discretionary with the Minister or the Ministry, and

(c) whether a statement of persons to whom diplomatic passports have been issued but who are not officers of the External Affairs Ministry will be laid on the Table?

The Minister of External Affairs (Shri M. C. Chagla): (a) Diplomatic Passports are issued to:

(i) Officers of the Indian Foreign Service, their wives and dependent children when posted abroad;

(ii) High dignitaries and others having diplomatic status either because of the nature of their foreign mission or because of the position they